

Licence applications received under the provisions of Industries (Development and Regulation) Act, 1951 for the grant of Letters of Intent for locating Industrial Projects in Andhra Pradesh in the public as well as in private sectors were at various stages of considerations. Of this, 51 applications were received in 1986. It is the constant endeavour of the Government to dispose of all Industrial Licence applications as expeditiously as possible. To ensure this, the procedures have been streamlined.

Setting up of Electronic Telephone Exchanges in Madhya Pradesh

6598. SHRI KRISHNA SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government propose to set up electronic exchanges in Madhya Pradesh during the Seventh Five Year Plan period;

(b) if so, the details and proposed locations thereof;

(c) whether Bhind and Datia are also included in the scheme for setting up of such exchanges;

(d) if so, the details thereof; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) Information regarding local electronic exchange planned to be installed in M.P. is given in the statement below.

(c) Yes, Sir.

(d) and (e). The details are given at (b) above.

Statement

Sl. No.	Name of Station	Proposed capacity of electronic exchange	Likely year of installation subject to availability of resources
1.	Bhind	600 lines	1986-87
2.	Datia	400 lines	-do-
3.	Dhar	400 lines	-do-
4.	Betul	400 lines	-do-
5.	Khargaon	400 lines	-do-
6.	Mandla	400 lines	-do-
7.	Shajapur	400 lines	-do-
8.	Tikamgarh	400 lines	-do-
9.	Ambikapur	600 lines	-do-
10.	Balaghat	600 lines	-do-
11.	Guna	600 lines	-do-
12.	Shivpuri	600 lines	-do-
13.	Bhopal	4000 lines	1987-88
14.	Jabalpur	4000 lines	1989-90
15.	Indore	10000 lines	1989-90